

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TITANIUM TANTALUM PRODUCTS LIMITED Date of Commencement of Liquidation: 12-06-2019; List of Stakeholders as on Date: 31-03-2022; Name of IP: Mr. Krishnasamy Vasudevan; Process Number: 1; Last 5 digit of registration number: 10324

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				17257905				NA
2	Liquidation costs incurred till date				11614465				NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	1	905803723	1	905803723	0	0	0	Annexure 4
5	Operational creditors (Workmen)	44	37997732	44	2095981	0	35901751	0	Annexure 5
6	Operational creditors (Employees)	148	77453925	140	45709802	0	31744123	0	Annexure 6
7	Operational creditors (Government Dues)	1	67582492	1	56693122	0	10889370	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	179077608	13	81188860	0	97888748	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		212	1267915480	199	1120363858	0	176423992	0	